JINDAL INDIA POWER LIMITED

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Ref: JIPL/CERC/June'26/15/067 **Date: 15.06.2026**

To
The Secretary
Central Electricity Regulatory Commission
Tower B, 6,7,8 Floor, World Trade Centre,
Nauroji Nagar Market, Block G, Nauroji Nagar, Safdarjung Enclave,
New Delhi, Delhi 110029

Subject: Request for Conduct of Stakeholder Workshop on Staff Paper on "Capacity Market for Electricity in India"

Respected Sir,

We would like to express our sincere appreciation to the Hon'ble Commission for extending the last date for submission of comments and suggestions on the Staff Paper on "Capacity Market for Electricity in India" up to 15.06.2026. This extension provides stakeholders with additional time to study and evaluate the proposals contained in the Staff Paper.

At the outset, we would like to submit that the concept of a Capacity Market is entirely new in the Indian power sector. The Staff Paper proposes significant clarity to the existing framework of resource adequacy, capacity procurement, reserve markets, ancillary services, scheduling rights, dispatch mechanisms, and market settlement processes. These proposals have far-reaching implications for generators, distribution licenses, traders, power exchanges, and other market participants.

Given the complexity and novelty of the proposed framework, many stakeholders may find it challenging to fully comprehend the practical implications, implementation methodology, commercial impact, and regulatory treatment of the various options presented in the Staff Paper. While the document provides valuable insights into international practices and possible market designs, further deliberation and clarification would greatly assist stakeholders in providing meaningful and constructive feedback.

In view of the above, we respectfully request the Hon'ble Commission to consider organizing a stakeholder workshop/seminar, either through an online platform or in physical mode, to explain the key concepts, objectives, proposed market structures, and implementation considerations relating to the Capacity Market framework.

Such an interactive session would provide an opportunity for stakeholders to better understand the proposals, seek clarifications, and offer informed comments and suggestions, thereby contributing to a more comprehensive consultation process.

We once again thank the Hon'ble Commission for extending the timeline for stakeholder consultation and request favorable consideration of the above suggestion.

Thank you,
Yours faithfully,
For Jindal India Power Limited

Authorized Signatory